

File No. N-9/16/2019-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House, 26, Mansingh Road,
New Delhi-110011
Dated: 25th March, 2019

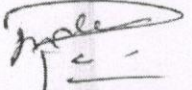
SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs.5,00,000/- (Rupees Five Lakhs Only) to Guru Gobind Singh Indraprastha University, Delhi towards **First Instalment** (being 20% of project cost) out of total project cost of Rs. 25, 00,000/- (Rupees Twenty Five Lakhs Only) (non-recurring expenditure) for under taking research project titled "Analysis of lack of Infrastructure and vacancies and its impact on pendency in Subordinate Courts: A study of Delhi, Punjab and Haryana " under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Guru Gobind Singh Indraprastha University, Delhi with Department of Justice on 26th March, 2019. The implementing agency is requested to adhere to the timeline metionned in the approved proposal and agreement dated 26.03.2019.

.2.The expenditure involved is debitable to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.31-Grants-in-Aid.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No.163 -164.

4. This issues with the approval of IFD [Law] vide AS & FA Note No. 16 dated 12.03.2019 in Efile/Computer No.967and approval of Secretary (J).


(Giridhar G Pai)
Director
Telefax: 23072145

To,
**Pay & Accounts Officer,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi**

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Guru Gobind Singh Indraprastha University, Delhi.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
- ✓ 4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Dean, University School of Law and Legal Studies, Guru Gobind Singh Indraprastha University, C-Block, Sector-16 C, Dwarka, New Delhi-110078 (Kind Attention: Prof.. Kanwal D.P.Singh) with a copy of signed agreement.
6. Under Secretary (Admin. I), Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.